

3. Shri Monoranjan Roy.
 4. Shri G. A. Appan.
 5. Shri B. N. Mandal.
 6. Shri U. K. Lakshmana Gowda.
 7. Shri N. H. Kumbhare.
 8. Shri Nripati Ranjan Choudhury.
 9. Shri H. S. Narasiah.
 10. Shri N. P. Chaudhari.
 11. Shri T. G. Deshmukh.
 12. Shrimati Sita Devi.
 13. Shri Ibrahim Kalaniya.
 14. Shri Nand Kishore Bhatt.
 15. Shri K. V. Raghunatha Reddy.
- and 30 members from the Lok Sabha;

that in order to constitute a meeting of the Joint Committee the quorum shall be one-third of the total number of members of the Joint Committee;

that in other respects, the Rules of Procedure of this House relating to Select Committees shall apply with such variations and modifications as the Chairman may make;

that the Committee shall make a report to this House by the first day of the 85th Session (1973) of the Rajya Sabha; and

that this House recommends to the Lok Sabha that the Lok Sabha do join in the said Joint Committee and communicate to this House the names of members to be appointed by the Lok Sabha to the Joint Committee."

(ii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Central Excises and Salt (Amendment) Bill, 1973, which was passed by the Lok Sabha at its sitting held on the 7th May, 1973, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

ASSENT TO BILL.

SECRETARY: Sir, I lay on the Table the Appropriation (No. 2) Bill, 1973 passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 27th April, 1973.

13 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

MINUTES

SHRI G. G. SWELL (Autonomous Districts): I beg to lay on the Table Minutes of the Twenty-second to Twenty-seventh sittings of the Committee on Private Members' Bills and Resolutions held during the current session.

COMMITTEE OF PRIVILEGES

FOURTH REPORT

DR. HENRY AUSTIN (Ernakulam): I beg to present the Fourth Report of the Committee of Privileges.

COMMITTEE ON GOVERNMENT ASSURANCES

FIFTH REPORT

DR. G. S. MELKOTE (Hyderabad): I beg to present the Fifth Report of the Committee on Government Assurances.

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

TENTH REPORT

SHRI C. D. GAUTAM (Balaghat): I beg to present the Tenth Report of the Committee on Absence of Members from the Sittings of the House.

13.04 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): With your permission, Sir, I rise to announce that Government Business in this House on May 14, 15 and 16, 1973, will consist of:—

(1) Consideration of any item of Government Business carried over from today's Order Paper.

(2) Consideration and passing of the Coal Mines (Nationalisation) Bill, 1973.

(3) Discussion on rise in prices of essential Commodities on Tuesday, the 15th May, 1973.

(4) Discussion on the location of a tractor factory at Pratapgah on Tuesday, the 15th May, 1973.